

B.P. Tripathy and Mrs. Pami Rath, Advocates as Amicus Curiae (AC) and has perused the photographs produced by them regarding the present status of the works undertaken at the leprosy home at Lewis Colony, Bampada, Balasore.

2. The concerned expressed by Mr. G. Mishra, learned AC is that while the work of lying the concrete road and other infrastructural repairs have been taken up, there is a perceptible delay in completing the construction of 12 houses with galvanized roofs for the residents of the colony.

3. While the hearing was on, Mr. A. K. Parija, learned Advocate General spoke to the Collector, Balasore, who has instructed him to say that three houses with galvanized roofs are ready and the remaining would be ready within a week's time. A status report in this regard enclosing photographs be placed on record by the Collector, Balasore not later than 22nd November, 2021.

Decision

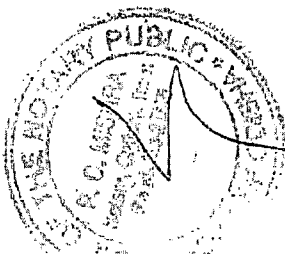
Ad. Secy

“XXX

XXX

XXX

3. That, in compliance of the Hon'ble Court's Order dtd. 03.11.2021, it is submitted that repair of dwelling houses could not be taken up due to dilapidated condition of those structures at Leprosy Colony, Bampada, Balasore for which construction of 10(ten) units of dwelling houses with GCI sheet roofing and Electrical Installation facilities were taken



up on urgent basis by replacing 10 (ten) nos. of dilapidated dwelling houses. Delay occurred due to frequent rains. As on today construction of 10(ten) units of dwelling houses completed in all respects as reported by the Superintending Engineer, Balasore (R&B) Division No.II vide letter No.8218, dtd. 25.11.2021. All the ten constructed room have been handed over to the respective beneficiaries.

Copy of the completion certificate issued by the Superintending Engineer, Balasore (R&B) Division – II vide letter No.8218, dtd. 25.11.2021 is filed herewith and annexed as Annexure – A.

Copies of the handing over of houses along with photographs of the beneficiaries is filed herewith and annexed as Annexure – B Series.

5. That, the facts stated above are true to the best of my knowledge and based on available Official records.

Identified by
Jayadev Bhoi
Advocate's Clerk,
Advocate General's Office

Cuttack
Date : 26/11/2021

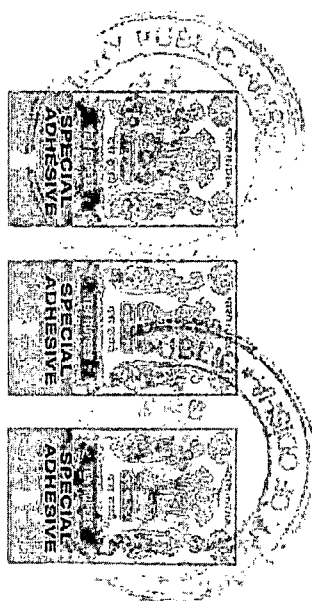
Debashis Jaiswal
26.11.21
DEPONENT

Certified that cartridge papers are not available.

Solemnly affirm on in oath by the Deponent at Cuttack on *26.11.21* being identified by *Jayadev Bhoi* Advocate/Adv's Clerk in *Jayadev Bhoi*'s office/Notary Personally, that the facts stated above are true to the best of *Jayadev Bhoi*'s knowledge.

[Signature]
ADDL. STANDING COUNSEL

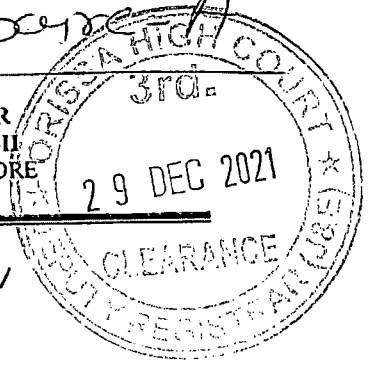
[Signature]
R. C. MISHRA, Notary, Cuttack Town, Odisha
Redg. No-21/05





- 4 - *Annexure*

OFFICE OF THE SUPERINTENDING ENGINEER
BALASORE (ROADS & BUILDINGS) DIVISION-II
AT/PO- BHASKARGANI, STATION ROAD, BALASORE
E Mail ID :- eepwdbis2@gmail.com



No. 8218 /Dt. 25.11.2021

To

The Collector & District Magistrate,
Balasore.

Sub:- Status report of construction of 10 (ten) units of dwelling houses at Leprosy Colony, Bampada, Balasore.

Ref:- Your kind letter No.291 dt.10.08.2021.

Sir,

With reference to the above mentioned subject, it is to state that the repair of the dwelling houses could not be taken up due to dilapidated condition of those structures. As per your kind instruction, construction of 10 (ten) units dwelling houses with GCI Sheet roofing with E.I facilities were taken up by replacing 10 Nos. of dilapidated dwelling houses.

As on today, Construction of 10 (ten) units of dwelling houses are completed.

This is for favour of your kind information and necessary action.

Encl:- As above

Yours Faithfully,

[Signature]
25.11.2021
Superintending Engineer,
Balasore (R&B) Division.-II

Teve copy added

[Signature]

Chief District Magistrate &
Public Health Officer
Balasore

- 5 -

କିଛି ଗ୍ରାମରେ କାନ୍ତା ସାମଲ ସ୍ୱାମୀ-୪ ମହେନ୍ଦ୍ର ସାମଲ
ବାମପଦା (କୃଷ୍ଣାଗ୍ରମ) ପୋ: ଛୁଗପୁର ଜି: ବାଲେଶ୍ୱର ଥରୁ
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ସ୍ଥାପନ ହେ ଘର ନଂ ୧ କୁ. ଟା ୨୫.୧୧.୨୧ ହିସାବରେ
ହୋଇଛି.

କିଛି



LT I ଓ

Kanta Samal

କିଛି

26.11.21

Chief District Medical &
Public Health Officer
Balasore

Annexure - B / Series

ଆକାଶ ଗ୍ରାମରେ କୁନିରାଉର ସ୍ୱା: ଦାଗରଥା ହାତୁଡ଼
ସା: ବାମପଦା (କୃଷ୍ଣାଗ୍ରମ) ପୋ: ଛୁଗପୁର ଜି: ବାଲେଶ୍ୱର ଥରୁ
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କୃଷ୍ଣାଗ୍ରମରେ ଘର ନଂ ୨ କୁ. ଟା ୨୫.୧୧.୨୧ ହିସାବରେ
ପ୍ରସ୍ତୁତ କରୁଛି ।

କିଛି



LT I ଓ

Kuni Rout

I, Smt. Kanta Samal, Wife of late Mahendra Samal, Leprosy Colony, Bampada, P.O.: Chhanpur, Dist.: Balasore, do hereby declare that I have received the newly constructed house No.1 provided by the District Administration on 25.11.2021.

L.T.I. of Kanta Samal

I, Smt. Kuni Rout, Wife of late Dasarathi Rout, Leprosy Colony, Bampada, P.O.: Chhanpur, Dist.: Balasore, do hereby declare that I have received the newly constructed house No.2 provided by the District Administration on 25.11.2021.

L.T.I. of Kuni Rout

True copy all →

→

26.11.21
Chief District Medical &
Public Health Officer
Balasore

ମତ୍ସ୍ୟ ଶୁଦ୍ଧତା ମାହାତ୍ମ୍ୟ ସ୍ଥାପନ ଉପ ମାହାତ୍ମ୍ୟ
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ଓ ଆକାଶରେ ଘୋଷଣା କରୁଥିବା କିବାଲେଶ୍ଵର
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ଓ ଘରନଂ ଓ କୁ ତା ୨୫.୧୧.୨୧ ରିଖରେ
କରି

ଉପ



LTI ଓ
Gurei marandi

Tracy att

Chief District Medical Officer
Public Health Office
Balasore

ଧାତୁ ଲାମ୍ବଣ ଦାଣ୍ଡିଆ ଚୁର୍ଣ୍ଣ ସ୍ଵାଧୀନକାରୀ ଚୁର୍ଣ୍ଣ
ସା: ବାମପଦା (କୃଷ୍ଣାଶ୍ରମ) ଓ ପା: ଚୁରପୁର ଜି: ବାଲେଶ୍ଵର ଅଞ୍ଚଳ
ଓ ଲିଖିତ ଆକାଶରେ ଘୋଷଣା କରୁଥିବା କିବାଲେଶ୍ଵର
ଜିଲ୍ଲା ପ୍ରଶାସନ ତତ୍ପରୁ ମୁକ୍ତ ହୋଇ ନିର୍ମୂଳ ବାମପଦା
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ପ୍ରମାଣ କରି

ଉପ



LTI ଓ
Rania murmu

I, Smt. Rania Murmu, Wife of late Mangal Murmu, Leprosy Colony, Bampada, P.O.: Chhanpur, Dist.: Balasore, do hereby declare that I have received the newly constructed house No.3 provided by the District Administration on 25.11.2021.

L.T.I. of Rania Murmu

I, Smt. Gurei Marandi, Wife of late Ratha Marandi, Leprosy Colony, Bampada, P.O.: Chhanpur, Dist.: Balasore, do hereby declare that I have received the newly constructed house No.4 provided by the District Administration on 25.11.2021.

L.T.I. of Gurei Marandi

True copy

26/11/21
Chief District Medical &
Public Health Officer
Balasore

ମୁଁ ଶ୍ରୀ କଲ୍ୟାଣ ମାହାନ୍ତି - ବିର୍ତ୍ତା ମନୁ ମାହାନ୍ତି
ନାମପଦା (କୃଷ୍ଣାଶ୍ରମ) ପୋ: ପୁନପୁର ଜି: ବାଲେଶ୍ଵର ଅଞ୍ଚଳ
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ଶୁଣା କରାଯିବ ।

କୃତ



LTI of
kanhai marandi

2021/11/21

[Signature]

Chief District Medical Officer
Public Health Officer
Balasore

ଆଜ୍ଞେ ଶ୍ରୀ ସମ୍ରାଟ ମାହାନ୍ତି ବିର୍ତ୍ତା - ଉପଜି ମାହାନ୍ତି
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ଶୁଣା କରାଯିବ ।

କୃତ



LTI of

Samrao marandi

I, Sri Kanhei Marandi, Son of late Manu Marandi, Leprosy Colony, Bampada, P.O.: Chhanpur, Dist.: Balasore, do hereby declare that I have received the newly constructed house No.5 provided by the District Administration on 25.11.2021.

L.T.I. of Kanhei Marandi

I, Sri Samrai Marandi, Son of late Ranjit Marandi, Leprosy Colony, Bampada, P.O.: Chhanpur, Dist.: Balasore, do hereby declare that I have received the newly constructed house No.6 provided by the District Administration on 25.11.2021.

L.T.I. of Samrai Marandi

26/11/21

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26/11/21
Chief District Medical &
Public Health Officer
Balasore

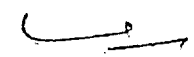
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। କରି

କରି



LTI of
Gaudera Sing

2019



Chief District Medical &
Public Health Officer
Balasore

ଆମେ ଶ୍ରୀମତୀ ସାହୁ ସହେନ ସାହୁ ଶ୍ରୀମତୀ ସହେନ
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ପ୍ରକୃତ କରି

କରି



LTI of
Sarca Soren

I, Sri Gudura Singh, Son of late Sankuru Singh, Leprosy Colony, Bampada, P.O.: Chhanpur, Dist.: Balasore, do hereby declare that I have received the newly constructed house No.7 provided by the District Administration on 25.11.2021.

L.T.I. of Gudura Singh

I, Smt. Sara Soren, Wife of late Sukul Soren, Leprosy Colony, Bampada, P.O.: Chhanpur, Dist.: Balasore, do hereby declare that I have received the newly constructed house No.8 provided by the District Administration on 25.11.2021.

L.T.I. of Sara Soren

True copy att



26.11.21
Chief District Medical &
Public Health Officer
Balasore

ଶ୍ରୀ ସମସ୍ୟା ସମ୍ବେନ ପିତା- ଶୁକ୍ଳ ସମ୍ବେନ
ସମସ୍ୟା (କୃଷ୍ଣାଗ୍ରମ) ପୋ: ପୁରୀ ଜି: ବାଲେଶ୍ଵର ଥଣ୍ଡ
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ପ୍ରଶାସନ ଉତ୍ତରୁ ନିଜନ- ଭାବେ ନିମ୍ନ ଚିତ୍ତ ସାମସ୍ୟା
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କଲି

ଶୁକ୍ଳ
Samarday Soren

Teeray an
Chief District Medical &
Public Health Officer
Balasore

ଆଜଣୁ ଶ୍ରୀମତ୍ୟ ସୁଖି ଚୁଡ଼ା ସାମ୍ୟ-୯ ଗୋବିନ୍ଦ ଚୁଡ଼ା
ସ୍ରୀ: ସାମସ୍ୟା (କୃଷ୍ଣାଗ୍ରମ) ପୋ: ପୁରୀ ଜି: ବାଲେଶ୍ଵର ଥଣ୍ଡ
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ଗ୍ରହଣ କଲି.

ଶୁକ୍ଳ
LTI of
Sukhi Tudu

I, Smt. Sukhi Tudu, Wife of late Gobinda Tudu, Leprosy Colony, Bampada, P.O.: Chhanpur, Dist.: Balasore, do hereby declare that I have received the newly constructed house No.9 provided by the District Administration on 25.11.2021.

L.T.I. of Sukhi Tudu

I, Sri Samrai Soren, Son of late Sukul Soren, Leprosy Colony, Bampada, P.O.: Chhanpur, Dist.: Balasore, do hereby declare that I have received the newly constructed house No.10 provided by the District Administration on 25.11.2021.

L.T.I. of Samrai Soren

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26/11/21

Chief District Medical &
Public Health Officer
Balasore

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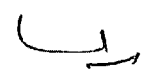
Nov 25, 2021 04:38:55 PM

Team of all

Chief District Inspector
Public Health Officer
Balsegare



7/26/21



26/11/21
Chief District Medical Officer
Public Health Officer
Balasore



True of all

✓

26/11/21
Chief District Medical &
Public Health Officer
Balasore

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True copy all

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26/11/21
Chief District Medical &
Public Health Officer
Balasore



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Chief District Medical
Public Health Officer
Balasore

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True of all
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Chief District Medical Officer
Public Health Officer
Balasore

**COMPUTERISED FILING COUNTER
ORISSA HIGH COURT,CUTTACK
ACKNOWLEDGEMENT SLIP**

Seat No : 105

**Branch No : WRIT BRANCH (DIVISION
BENCH)**

Receipt No : 450/2022

Date Of Receiving : 03/01/2022

Time : 04:09:26 PM

Case No : **WP(C) 13403/2015**

Received From : Respondent

Filed By: ADDL.GOV.T.ADVOCATE

Document(s) Filed :

38- AFFIDAVIT -e-Filing hard copy(Govt.)



eVerification

Efiling Number : ED-ODHC01-00001-2022

Date : 03-01-2022

In CNR No. : ODHC010218252015

**Case Type : WP(C) - WP(C)-WRIT PETITION
UNDER ART.226 AND 227.**

Filing No. : 13403 / 2015

Registration No. : 13403 / 2015

Cause Title : BIPIN BIHARI PRADHAN Vs. STATE OF ODISHA

I state that I have gone through the pleadings and documents listed herein below. I undertake to submit signed copies of pleadings and original / certified copies or copies of documents physically before the court within time limit prescribed by Rules / Notification issued by High Court. Hence now I am verifying correctness and conformity of pleadings and / or documents with originals in my possession.

Uploaded documents :

#	Title (Documents)	Uploaded Documents	Pages	hash(SHA256)
1	AFFIDAVIT (AFFIDAVIT)	EDODHC01000012022_AFFIDAVIT.p df	44	364b91b273821b6ad6719e0869b26e 51ca974362059ae6520c03ebbbb9695 ade

Fee Receipts :

#	Transaction Number	Transaction Date	Court Fee	Uploaded On	hash(SHA256)
Fee not paid					

eVerified By : TARUN PATNAIK On Date : 03-01-2022 11:52:01 AM Using Mobile : ***99.**